

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB) No.482/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company Under Section		ICICI Bank Limited -Vs- Eastern Gases Limited		
		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Authorized Day, Advocate four financial Cueditor July Galler Subharave Day, Advocate 1. " Lith Jetoch Ayesha Das, Legal Manager of Financial Cueditor 21/9/13.

Assundhati Zyen, Legal Manager of Financial Cueditor

ORDER

Ld. Counsel for the financial creditor are present. No one is present from the corporate debtor's side.

As per directions of the Hon'ble NCLAT notice is to be served on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 09/10/2017.

(Jinan K.R.)

Sdf-

Member (J)

Sdf-

(Vijai Pratap Singh) Member (J)